

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 979/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Kadakia Enterprises
 V/s.
 Western India Shipyard Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

TCP 979/I&BP/NCLT/MB/MAH/2017

First Call : None Present. Pass over.

Second Call: The Petitioner Side is absent.

List this matter on 22.12.2017 with a peremptory direction to the Petitioner to appear and argue on next date of hearing, failing which this Petition will be dismissed for default.

Sd/-
 V. NALLASENAPATHY
 Member(Technical)

Sd/-
 B. S. V. PRAKASH KUMAR
 Member (Judicial)